To,

(i.) The Chief Commissioner of CGST
Mumbai Zone-I
New Central Excise Building
115, M.K Road, Opp. Church Gate,
Mumbai- 400 020

(ii.) The Chief Commissioner of CGST
Karnataka Circle
CR Building, Queen’s Road
Bangalore-560001

(iii.) The Chief Commissioner of Central Excise & Service Tax
Cochin Zone
C.R Building, I.S Press Road
Cochin- 682018

Subject: Declaration of result of withheld candidates of CGLE 2011- collection of dossiers of selected candidates for the post of Insp (CGST & PO)-reg.

Sir,

On the basis of additional result of CGLE 2011 in pursuance of Supreme Court’s decision, Staff Selection Commission (SSC) has recommended 01 Inspector (PO) and 04 Inspectors (Central GST), for appointment in CBIC. The allocation is enclosed at Annexure I. It has been decided that the appointment shall be made against existing vacancies of 2018.

2. In this regard, the respective Cadre Controlling Authorities are requested to depute responsible officers to collect the Dossier of the allocated candidate containing his application and other documents.

3. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi-110066
Dated 9/05/2019
by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

4. The Dossiers of the candidates who do not qualify in the medical examination or do not fulfil other requirements may be returned to the Staff Selection Commission with a Certificate to that effect, under intimation to the Board.

5. The offer of appointment should be sent only by Registered Post. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the Staff Selection Commission under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

6. You are requested to kindly ensure that joining status report may be sent to the Board positively. It may please be noted that any request of the candidate for re-allocation of zone shall not be entertained by the Board. The receipt of this communication and its enclosures may kindly be acknowledged.

Yours faithfully,

(Mohammad Ashif)
Under Secretary to the Govt. of India
Tel. 26162674

Encl: as above.

Copy to:

(i.) Directorate General of Systems, Customs & Central Excise, 4th & 5th Floor, Samrat Hotel, ChanakyaPuri, New Delhi with the request to place this letter along with enclosed list on the website under the heading

Departmental Officers/Others/Examination/Combined Graduate Level Examinations

(ii.) Directorate General of Human Resource Development
Customs & Central Excise, 409/8, Deep Shikha Building
Rajendra Place, New Delhi- 110008
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<th>S. No.</th>
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